

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/39(CHE)/2021  
IN  
PETITION NUMBER : CP/44(CHE)/2021  
NAME OF THE PETITIONER : M/S Viswapriya Realty Services Private Limited  
NAME OF THE RESPONDENTS : ROC, Chennai  
UNDER SECTION : Rule 11 of NCLT, 2016

**ORDER**

Ld. Counsel Mr. R. Subramanian for the Applicant is present.

List this matter on **11.08.2021** for hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs